## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.35/BB/2018	-	For hearing	252(3)	M/s Cayenne Developments Pvt Ltd Vs ROC

SL.	NAME (IN CAPITAL)		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16.	SAUMYA	0	
	8095062893	teli tioner	Sourry

## ORDER

Counsel for Petitioner is present. Await report from ROC-Karnataka, Bangalore.

List it on 05/03/2018.

Member (T)

Member (J)